NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2009

CA No.

CORAM:

Present:

SHRI SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE PARTIES: Shri Harikisan Sarda

V/s.

M/s. Nagpur Business Form Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Distin Count for

Respondent No.1

Dhangnjay B. Deshmeth Go Advocase

1/6 Abhijeet Joshi for Petitioner

Order

C.P No. 07/397-398/NCLT/MB/MAH/2009

- 1. Both the parties are present.
- 2. At request of the parties, list this matter on 25.10.2016.

sd/-

M. K. SHRAWAT Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 29th August, 2016.